

early steps for reintroduction of Vayudoot services in Orissa, suitably including Jhansuguda in its programme.

- (ii) *Need to provide employment to unemployed youth from Himachal Pradesh in Central Departments and Undertakings etc. on priority basis.*

[Translation]

SHRI KRISHAN DUTT SULTANPURI (Shimla) : There are many unemployed youths from Himachal Pradesh who are registered with the Employment Exchanges for a long period but they have not been provided employment in any of the Central Government Department or Undertaking. The State Government is not in a position to provide them employment. Many of the youths are matriculates, graduates and post-graduates. They belong to backward areas where post and telegraph facilities are not available. In the absence of these facilities it is very difficult to call them for interview. I request the Government to direct the State Government to fill up the vacant posts reserved for Scheduled Castes and Scheduled Tribes in each department. In addition to that unemployed youths of other categories be provided employment in public undertakings, institutions and corporations on priority basis. I would also like to point out that the youths of Himachal Pradesh have not got adequate employment in banks, railways, Indian Airlines and police. Therefore, I request the Government to take necessary steps in the matter without any further delay.

- (iii) *Need to include construction of road over-bridges at Hospet-Kampli Road, Karwar-Bellary Road and Bellary-Hospet Road in South Central Railway Work Programme.*

[English]

SHRIMATI BASAVA RAJESWARI (Bellary) : The Central Government have intimated the Government of Karnataka about the important features of the resolution regarding governing the Central Road

Fund that a sum of Rs. 1,557.22 lakh is likely to accrue to Karnataka State Government annually. Accordingly, the State Government of Karnataka had forwarded a list of 78 works of 1989-90 and 55 works for 1990-91, which included improvement of important State Highways Major District Roads and Construction of Bridges on these roads in accordance with the guidelines of the Central Government. A list for construction of road over-bridges and road under-bridges for inclusion in the railway works programme for 1992-93 was enclosed also along with letters to the Union Government for implementation of the programme. Important among them are construction of Road over-bridge (ROB) at Km. 1.90 of Hospet-Kampli Road, construction of ROB at Km. 139.30 on Karwar-Bellary Road and construction of ROB at Km. 1.40 of Bellary-Hospet Road.

I urge the Minister of Railways to make provision in the South Central Railway Works Programmes to include the above mentioned construction of roads which will be useful to the people of Karnataka especially the people of Bellary and Hubli.

- (iv) *Need to provide immediate financial assistance to Government of Himachal Pradesh to Control Cholera and Gastro-enteritis*

[Translation]

PROF. PREM DHUMAL (Hamirpur) : Mr. Speaker, Sir, I would like to raise a matter under rule 377. Diseases like Cholera and Gastro-enteritis have spread in all the districts of Himachal Pradesh. A number of people have died. Thousands of people have been suffering from these diseases. Medicines are too costly. Medicines worth Rs. 60 are needed per patient per day and in some of the families the number of patients is about ten. State Government is providing free treatment within its limited resources. I have met the Prime Minister and the Hon'ble Health Minister again and again to impress upon them the need to provide financial assistance of rupees five crores to the State Government so that arrangement of medicines could be made and medicines for